

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DHANVANTARI MILK PRODUCTS PRIVATE LIMITED

1.	NAME OF THE CORPORATE DEBTOR	DHANVANTARI MILK PRODUCTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	28/10/2013
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, PUNE, MAHARASHTRA
4.	CORPORATE IDENTITY NUMBER	CIN : U01122PN2013PTC149297
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR	606/1, CHAITANYA SANKUL, 1 ST LANE, SHAHUPURI, KOLHAPUR - 416001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	08/02/2023
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	08/02/2023 (Order passed on 08/02/2023 and downloaded from NCLT website and received on 13/02/2023)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ASHOK MITTAL IBBI/IPA-001/IP/P-02549/2021-22/13889
9.	ADDRESS AND EMAIL ID OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	BUNGLOW NO 1, NEAR JAI SANTOSHI MAA TOWER, DATTA PADA ROAD, RAJENDRA NAGAR, BORIVALI EAST, MUMBAI, MAHARASHTRA-400066 Email: ashokmittal2020@gmail.com
10.	ADDRESS AND EMAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	BUNGLOW NO 1, NEAR JAI SANTOSHI MAA TOWER, DATTA PADA ROAD, RAJENDRA NAGAR, BORIVALI EAST, MUMBAI, MAHARASHTRA-400066 Email: ip.dhanvantarimilk@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	10/03/2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **DHANVANTARI MILK PRODUCTS PRIVATE LIMITED** on **8th FEBRUARY 2023**. The said order downloaded from NCLT website and received by the Liquidator on **13th FEBRUARY 2023**.

The stakeholders of **DHANVANTARI MILK PRODUCTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **10th MARCH 2023**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted by way of the following forms along with Affidavit:

Form C- For Operational Creditors Except Workmen and Employees, Form D – Financial Creditors, Form E- For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G- For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>. **Submission of false or misleading proofs of claim shall attract penalties.**

Date: **13th FEBRUARY 2023**

Place: **Mumbai**



ASHOK MITTAL

Liquidator for **DHANVANTARI MILK PRODUCTS PRIVATE LIMITED**
IBBI Reg No. (IBBI/IPA-001/IP/P-02549/2021-22/13889)
BUNGLOW NO 1, NEAR JAI SANTOSHI MAA TOWER, DATTA PADA ROAD,
RAJENDRA NAGAR, BORIVALI EAST, MUMBAI, MAHARASHTRA-400066
Email: ashokmittal2020@gmail.com
AFA Valid Upto 10/11/2023